

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 63 of 2009

With

C.O. No. 5 of 2010

Shyam Kumar Chauhan..... **Appellants (In MA 63/2009)**
Sumitra Devi..... **Appellant (In CO 5/2010)**
Versus
Smt. Sumitra Devi & Ors **Respondents (In MA 63/2009)**
Shyam Kumar Chauhan & Ors..... **Respondents (In CO 5/2010)**

Coram: Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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C.O. No. 5 of 2020

4/12.04.2021 No one appears on behalf of the appellant.

Counsel appearing on behalf of the Insurance Company Mr. Pratyush Kumar, submits that he has not been served with the copy of this Cross Objection.

Since no one appears on behalf of the appellant, I direct the Registry to serve one copy of this Cross Objection on Mr. Pratyush Kumar, learned counsel for the Insurance Company within three weeks.

This case is adjourned for six weeks for non-appearance of the counsel for the appellant.

Let a copy of this order be communicated to the appellant as well as the Secretary, D.L.S.A., Giridih so that DLSA, Giridih should ascertain from the appellant whether she wants any legal aid or not, as the lawyer engaged by her has not appeared.

(Ananda Sen, J)